

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/51/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN BABUNIRMALA
NAME OF THE RESPONDENT(S) : PRECISE LIMBUS EYE CARE PVT LTD &1
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Manjula Devi, Adv
For KSR & CO

For petitioner

[Handwritten Signature]

ORDER

Counsel for both the parties present. Counsel for the
Petitioner filed the amended CP, copy of which is given to the other
side. The Counsel for the Respondent prayed for time to file a
reply. At request time is enlarged. Put up on **12.03.2018 at 10.30
A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)